

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 90 of 2014 IN
DFR No. 303 of 2014

Dated : 18th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)
Versus

G.E.R.C. & Anr.Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri

Counsel for the Respondent(s) Mr. Amit Kapur
Mr. Apoorva Misra
Mr. Abhishek Munot

ORDER

Issue notice. Mr. Amit Kapur takes notice on behalf of Respondent No.2. Notice be issued to the other Respondents returnable on 07.03.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **07.03.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pr